

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

Original Application No. 305/2022

**IN THE MATTER OF:-**

Vipin Nayyar

...Applicant

Versus

Union of India & Ors.

...Respondents

**N.D.O.H- 01.05.2024**

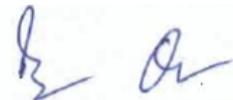
**INDEX (DOCUMENTS)**

<b>S.NO.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	Copy of order dated 16.04.2024 passed by Hon'ble High Court of Uttarakhand at Nainital in WPMS No. 522 of 2024 titled as Surender Mogha Versus State of Uttarakhand and Ors. on behalf of respondent No.8 Mr. Surender Mogha	<b>1-2</b>
2.	<b>PROOF OF SERVICE</b>	<b>3</b>

**PLACE: Delhi**  
**DATE: 26.04.2024**

Through

Filed by



**NP Singh & Associates**  
**(Counsel for the Respondent No.8)**  
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**NOTE: -** Sir, Copy has been served to the applicant through email



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ANMOL MOGHA || ADVOCATE || 8839999638 || 25-04-2024 10:22:42 PM



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**IN THE HIGH COURT OF UTTARAKHAND AT NAINITAL**

**WPMS NO. 522 OF 2024**

**DISTRICT: DEHRADUN**

1 - SURENDER MOGHA

..... Petitioner

Versus.

1 - STATE OF UTTARAKHAND

2 - DISTRICT MAGISTRATE DEHRADUN DISTT DEHRADUN

..... Respondent

**Petitioner Advocate:** VIPUL SHARMA

**Respondent Advocate:** C.S.C.



25-04-2024

TRUE COPY OF THE JUDGMENT/ORDER. IT IS ISSUED UNDER THE UTTARAKHAND HIGH COURT ELECTRONIC TRUE COPY RULES, 2022 TO ANMOL MOGHA

TRUE COPY



No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p>WPMS No.522 of 2024 <b><u>Hon'ble Manoj Kumar Tiwari, J.</u></b></p> <p>At the request of Mr. Vipul Sharma, Advocate for the petitioner, list on 12.06.2024.</p> <p>2. Interim order, if any, to continue till then.</p> <p style="text-align: right;"><b>(Manoj Kumar Tiwari, J.)</b> 16.04.2024</p> <p><i>Arpan</i></p>

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**ADVANCE SERVICE OF ORDER DATED 16.04.2024 PASSED BY HON'BLE HIGH COURT OF UTTARAKHAND AT NAINITAL IN OA NO. 305 OF 2022 TITLED AS MR. VIPIN NAYYAR VS. UOI AND ORS**

1 message

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**Nagendra Pratap Singh** <npsinghandassociates@gmail.com>  
To: Vipin Nayyar <lamadrestones@gmail.com>

26 April 2024 at 18:32

Sir,

Please find attached copy order dated 16.04.2024 passed by Hon'ble High Court of Uttarakhand at nainital.

This may be treated as an advance service  
Please acknowledge the same.

For

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Advocate & Solicitors  
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 **DOCUMENTS ORDER HIGH COURT FILED BY R-8.pdf**  
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